AMENDMENT OF CANTONMENT BOARDS ACT

Written Answers

- ♦264. SHRI M. M. DHARIA: Will the Minister of DEFENCE be pleased to state :
- (a) whether there is any proposal under Government's consideration to amend the Cantonment Boards Act; and
- (b) if so, the ime by when a Bill for the purpose is ikely to be introduced in Parliament?

THE DEPU1 V MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHN \): (a) Yes, Sir.

(b) Compreher sive amendments to the Cantonments A :t, 1924 are under consideration and a Bill incorporating the amendment:; is proposed to be introduced in Parli iment as soon as feasible. It is not possible to indicate the date by which the Bil I will be introduced

ALLOTMENT OF FUNDS TO MADHYA **PRADESH**

- •265. SHRI SAWAISINGH SISODIA: Will the PRIME MINISTER be pleased to state:
- (a) whether Government's attention has been drawn o a report from Bombay which appeared in the 'Statesman' of the 25th May. 1969 o the effect that Madhya Pradesh Planni ig Minister has said that funds allocated by the Union Government for the Sute's Fourth Five Year Plan are com iletely inadequate and owing to the paucity of funds the State would not be in a. position to take up any major project luring the Fourth Plan period; and
- (b) if so, the reaction of Government thereto?

PRIME MINISTER AND MINISTER Oi> FINANCE (SHRIMATI INDIR/. GANDHI): (a) Yes,

(b) The enti e quantum of Central assistance having been distributed among the various S'ates in accordance with the criteria approved by the National Development C(uncil, increase in Central assistance coul I be considered, when, additional resoi rccs become available.

PRODUCTION OF NISSAN JEEPS AND NISSAN ONE TON TRUCKS

- 266. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that Nissan Jeeps and Nissan One Ton Trucks are being produced in India with Japanese collaboration for military use in the high altitude forward areas:
- (b) if so, what is their present production schedule and what are the parts of these vehicles which are imported from Japan;
- (c) whether it is a fact that recently Japan has demanded higher prices for the imported components of those vehicles and pending agreement, has stopped the supply of engines and other components;
- (d) whether there was any arrangement for the production of engines and other parts of these vehicles, at present being imported from Japan, in the relevant collaboration agreement with Japan and if not, the reasons therefor; and
- (e) how the matter has been resolved so that these vehicles are made available to the military as per their requirements?

THE MINISTER OF **STATE** PRODUCTION) (DEFENCE THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Nissan one ton trucks and Nissan i ton Petrol vehicles are being produced in India in collaboration with Messrs Nissan Motors of Japan.

- (b) The production schedule for the year 1969-70 for Nissan i-ton trucks is 200 vehicles per month and for Nissan Petrol 100 vehicles per month. The components that are being imported are certain items of the chassis frame and components of certain major assemblies like the engine, gear box, front and rear axles, steering assembly, etc.
- (c) The current collaboration agreement with M/s Nissan Motors of Japan is due to expire in February 1970 and M/s Nissan Motors have quoted higher prices for imported components as a part of their proposal for extension of the collaboration agreement. The under negotiation. matter is correct

to say that the supply of engines and other components has in the meanwhile been stopped by M/s Nissan Motors.

Written Answers

- (d) The collaboration agreement provides for production in India of engines and other components of these vehicles.
- (e) The New Vehicle Factory, Jabal-pur, has just commenced work in the part buildings that are ready. This factory will in due course meet the requirements of the Services of these vehicles.
 - ♦267. [Transferred to the 8th August, 1969.]

बर्मा में भारतीय राष्ट्रिकों की औद्योगिक संस्थाएं

- 601. श्री सूरज प्रसाद : क्या बैदेशिक कार्यं मंत्री 13 मार्च, 1969 को राज्य सभा में अतारांकित प्रश्न संख्या 1216 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:
- (क) भारतीय राष्ट्रिकों की किन औद्यो-गिक कम्पनियों का बर्मा सरकार द्वारा राष्ट्रीयकरण कर दिया गया है;
- (ख) उन कम्पिनियों में लगाई गई पूंजी के बारे में क्या अब तक कोई मूल्यांकन कर लिया गया है; और
- (ग) उन कम्पनियों के हितों की सुरक्षा करने के लिये भारत सरकार द्वार क्या कदम उठाए जा रहे हैं और यदि कोई कार्य-वाही नहीं की जा रही है, तो उसके क्या कारण हैं?

•(•|INDUSTRIAL CONCERNS IN BURMA BELONGING TO INDIAN NATIONALS

- 601. SHRI SURAJ PRASAD: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply to Unstarred Question No. 1216 given in the Rajya Sabha on the 13th March, 1969 and state:
- (a) the names of the industrial concerns belonging to Indian nationals which have been nationalised by the Government of Burma :
- (b) whether any assessment has since been made about the amount of money invested in those concerns; and
- (c) the steps that are being taken by the Government of India to safeguard

the interests of those concerns and if no steps are being taken, the reasons therefor ?

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्रपाल सिंह) : (क) 1. रामजसराय

सन्स एण्ड कम्पनी।

- 2. वर्मा इण्डस्ट्री ।
- 3. ए० आई० टेक्सटाइल ।
- वर्मा ग्वर इण्डस्ट्रीज ।
- 5. अम्ब्रेला वर्क्स ।
- 6. रोप वर्कस ।
- यनाइटेड बर्मा रवर इण्डस्ट्री ।
- वैण्डला आयरन इण्डस्ट्रो।
- 9. गोलियन ब्रदर्स ।
- (ख) और (ग) आस्तियों के मूल्य का अनुमान लगाया जा रहा है। दोनों सरकारों के बीच मुआबजा का प्रश्न विचारा-घीन है। बर्मा सरकार ने हमें इस बात का आश्वासन दिया है कि वह इस पर सहानु-भृति-पूर्वक विचार करेगी।

[•|THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a)

- 1. Ramjasrai Sons & Company
- 2. Burma Industry
- 3. A. I. Textile
- 4. Burma Rubber Industries
- 5. Umbrella Works
- 6. Rope Works
- 7. United Burma Rubber Industry
- 8. Bandoola Iron Industry
- 9. Golyan Brothers.
- (b) and (c) The value of assets is being worked out. The question of compensation is under consideration between the two Governments. The Burmese Government have assured us of sympathetic consideration.]

मैससँ ढांडा इंजीनियरिंग कभ्पनी की ठेके

602 श्री सूरज प्रसाद: क्या रक्षा मंत्री 13 मार्च, 1969 को राज्य सभा में अतारांकित प्रश्न संख्या 1171 के दिए